

DIVISION BENCH

ITEM NO.2

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.19/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AM VOLERE TRADELINK LLP V/S ROC
UNDER SECTION	59(7) IBC R/W & IBBI REGULATION, 2017 & RULE 23 OF LLP (WINDING UP AND DISSOLUTION) RULES, 2012 & NCLT RULES

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Saurabh Srivastava, PCS

: For the Petitioner

ORDER

- 1. Ld. Authorized Representative for the Petitioner is present through VC, who seeks and is granted two weeks time to comply with the order dated 22.03.2024.**
- 2. Let the matter be adjourned for 29th May, 2024.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

19th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*